November, 1980 and state:

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1423. PROF. RAMLAL PARIKH: Will the Minister of LABOUR be pleased to refer to the reply to the Unstarred Question 267 given in the Rajya Sabha on the 20th

- da) whether Government are aware of the demands of trade unions in Ahmedabad including textile labour association for total revamping of E.S.I, scheme;
- (b) if so, the action proposed to be taken by Government in the matter;
- (c) what is the exact mechanism through which the Central body of ESIS is supervising and ensuring efficient implementation of this scheme:
- (d) the number of times in review of the working of ESIS in Gujarat was undertaken during the last three years and in what manner:
- (e) what were the exact findings of each of this review; and
- (f) what measures have been taken by Government _{0f} proposed to be taken to implement such findings without delay?
- THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) Yes, Sir.
- (b) The matter will be looked into by a High Powered Committee, which is proposed to be set up to review the working of the Employees' State Insurance Scheme.
- (c) A General Purposes Sub.Com-mittee consisting of the representatives of the employees, employers, State Governments and the medical profession on the Employees' State Insurance Corporation functions on a permanent basis. It visits various States periodically to review the working of the scheme and makes suggestions for further improvements and for removal of deficiencies and *hort-comings which come to its notice.

(d) The working of the scheme in Gujarat was last reviewed by the General Purposes Sub-Committee in 1978. It visited various ESI Hospitals/dispensaries/panel ilinics, central medical stores etc. at Ahmedabad, Baroda, Rajkot and Porbander and met the representatives of the employers, employees etc. and submitted its report to the Corporation.

to Questions

- (e) The main recommendations and conclusions of the Sub-Committee are as given in the attached statement (Annexure). [See Appendix CXVT Annexure No. 99.]
- (f) The report of the General Purposes Sub-Committee wa_s sent to the State Government of Gujarat, for taking necessary remedial action. It is understood -hat action in respect of some of the recommendations has been taken by the State Government.

Rural workers

- 1424. PROF. RAMLAL PARIKH: Will the Minister of LABOUR be pleased to state:
- (a) whether Government propose to promote training of rural workers with a view to enabling them to organise themselves in traderunions*,
 - (b) if so, the details thereof;
- (c) what are the specific schemes for protection and welfare of rural workers;
- (d) when each of the scheme was launched;
- (e) whether the impact of each of these schemes has been reviewed; if so, what are the findings;
- (f) if not, whether Government propose to examine their impact in future; if so, by when and m what manner; and
- (g) what action has been taken on the findings made so far?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P: VENKATA REDDY); (a) to (g) A statement is laid on the Table of the Sabha. [See Appendix CXVI Annexure No. 100.]